THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Pradhan Mantri Jan Arogya Yojana (PMJAY) is being implemented by the State concerned either through trust, or insurance or through mixed mode. Decision in each case is being taken by the State Government concerned.

The States implementing PMJAY through Insurance mode, select insurance companies through open tendering process. Both private and public insurance companies are allowed to bid in the open tendering process so as to have level playing field. However, the decision lies with the State Government concerned.

(b) Rashtriya Swasthya Bima Yojana (RSBY) was an enrolment based scheme. On the other hand, PMJAY is an entitlement based scheme. Under RSBY the insurance companies were required to undertake enrolment of beneficiaries and issue them smart card in addition to claim management. Under PMJAY, there is no enrolment of beneficiaries and no smart card is issued. The insurance companies are required to undertake claim management activity only.

Deciding of package rates for PMJAY

1019. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the manner in which the package rates for "radhan Mantri Jan Arogya Yojana (PMJAY) were decided and the details thereof;
- the data at the disposal of Government when it decided the package rates; and
 - the frequency at which these rates will be decided?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Package rates for PMJAY were decided based on the recommendations of a Committee neaded by Director General Health Services, Government of India and peer reviewed by NITI Aayog. The recommendations were based on a series of consultations with various stakeholders including medical professionals, NITI Aayog, AIIMS, hospitals' associations, industry bodies etc. The package rates are indicative in nature and States have the flexibility to decrease or increase up to 10% depending on their suitability.

(c) At present no such proposal is pending before the Government.